

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 230 of 2021

Madhumita Mandal ... Petitioner
Versus
The State of Jharkhand & Anr. ... Opposite Parties

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. A.K. Sahani , Adv.
For the State : Ms. Anuradha Sahay, Addl. P.P.
For the O.P. No. 2 : Ms. Khalida Haya Rashmi, Adv.

04 / 26.03.2021

Heard the parties through Video Conferencing.

Learned counsel for the opposite party no. 2 prays for time to
file counter affidavit.

Prayer for time is allowed.

List this case after four weeks.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-